

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1530
ANSWERED ON:09.08.2011
IRREGULARITIES IN ALLOTMENT OF FLATS
Gangaram Shri Awale Jaywant

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there are reports of irregularities in the allotment of flats by housing societies, allotted land by the Delhi Development Authority and other bodies/agencies;
- (b) if so, the details thereof; and
- (c) the action taken by the Government against such societies, housing society-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a) to (c): Does not arise, since the DDA has reported that allotment of flats to members of the Group Housing Societies, as recommended by the Registrar Cooperative Societies, is made by DDA through draw of lots.